GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:1604 ANSWERED ON:30.11.2009 FINANCIAL ASSISTANCE UNDER MPEDA Ponnam Shri Prabhakar

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of financial assistance provided under Marine Products Export Development Authority (MPEDA) to various States during the last three years;
- (b) whether some State Governments have proposed for waiver of repayment of financial assistance extended by MPEDA; and
- (c) if so, the details thereof and the reaction of the Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

a) 1. MPEDA has provided the following financial assistance to States by way of providing machinery & equipments (worth about Rs.30 lakh per harbour), for setting up flake / tube ice machines & chill rooms in the following fishing harbours.

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Amount in Rupees
S1. No. State Harbour Payment during 2008-09 Payment during 2009-10

1 Karnataka Mangalore 23,73,759 2,82,150
2 Karnataka Tadri 23,73,759 2,82,150
3 Kerala Munambam 9,62,960 14,10,000
4 Kerala Puthiyappa 9,62,960 14,10,000
5 Kerala Beypore 0 23,73,009
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- 2. Rs.110 lakhs has been paid in 2008-09 to The Kerala State Co-operative Federation for Fisheries Development Ltd.(MATSYAFED) of the Government of Kerala for the development of a chilled tuna packing facility for use of the industry.
- (b) No, Madam. There is no request from State Government for waiver of repayment in the above mentioned assistance.
- (c) Does not arise.

6 Tamil Nadu Tuticorin 41,90,000 -